

Filing no. 8205/2020 (B.A.)

Akhilesh Gope Vs State of Jharkhand

Name of advocate:- Anil Kumar Ganjhu

Defects:-

4. b) Appellate court Judgement fee of Rs. 30 dues

9 i) Date of custody stated at para 17 may be verified/ corrected from Impugned order.

ii) Statement stated at verification para of affidavit page may be corrected.

iii) Duly certified T/c of handwritten part of anx-1 may be filed.